

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 271 of 2013**

**Dated** : **23<sup>rd</sup> March, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Tata Power Delhi Distribution Ltd.** ..... **Appellant(s)**  
**Versus**  
**Delhi Electricity Regulatory Commission** ..... **Respondent(s)**

Counsel for the Appellant(s): Mr. Amit Kapur, Mr. Vishal Anand  
Mr. Rahul Kinra for Review Petitioner/TPDDL  
Mr. Anurag Bansal Rep. for TPDDL

Counsel for the Respondent(s): Mr. Pradeep Misra  
Mr. Prashant Kumar for DERC

**ORDER**

Mr. Pradeep Misra, learned counsel appearing for the sole Respondent Commission has argued all the issues and he has completed his arguments today.

Post the matter for rejoinder submissions of the Appellant on **26<sup>th</sup> April, 2016**.

**(T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

vt/jps